

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

SHREE GANESH EPC PRIVATE LIMITED

Sl.No.	Particulars	Details
1.	Name of the Corporate Debtor	SHREE GANESH EPC PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	30/06/1999
3.	Authority under which Corporate Debtor is incorporated /registered	Registrar of Companies, Chennai
4.	Corporate Identity No. of Corporate Debtor	U40108TN1999PTC042736
5.	Address of the registered office and principal office (if any) of Corporate Debtor	7/1B, 2 Main Road, Muppandal, Aralvai Mozhi, Kanyakumari District- 629301.
6.	Date of closure of Insolvency Resolution Process	16/01/2022
7.	Liquidation commencement date of Corporate Debtor	17/01/2022 (NCLT Order received on 21.01.2022)
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: S.Rajendran IBBI Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241
9.	Address and e-mail of the Liquidator, as registered with the Board	2nd Floor, Hari Krupa, No. 71/1, Mc Nicholas Road, Chetpet, Chennai – 600 031 Email: cs.srajendran.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	c/o S. Rajendran & Associates 2nd Floor, Hari Krupa, No. 71/1, Mc Nicholas Road, Chetpet, Chennai – 600 031 Phone: + 91 44 2836 1636 Email: <u>claims.sgepl@gmail.com</u>
11.	Last date for submission of claims	20 th February 2022

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of **Shree Ganesh EPC Private Limited** on 17th January 2022.

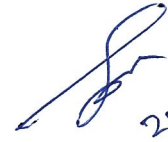
The stakeholders of **Shree Ganesh EPC Private Limited** are hereby called upon to submit their claims with proof on or before 20th February 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

22nd January, 2022
Chennai




22/1/22

S.Rajendran
Liquidator
IBBI Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241